

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 325**  
IB-125(ND)/2024

**IN THE MATTER OF:**

Vinod Anand

**.....APPLICANT/PETITIONER**

**Vs**

M/s Golden Rolls Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Purni Gupta, Ms. Henna George, Advs.  
For the Respondent : Mr. P.V. Kapur, Sr. Advocate with  
Mr. Saurabh Kalia, Mr. Sidhant Kapur,  
Mrs. Kaveri Kapur, Mr. Dhananjay Sahai  
Mr. Shivraj Syal, Advocates

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel appears for the Applicant. The Respondent is directed to bring the reply affidavit on record within two days.

List the matter on **22.07.2024**.

**Sd/-  
(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-  
(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**